



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**VACATION COURT CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,8th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA  
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 18**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
1	W.P.(CrI.)/26/2022 B/O	PEERU @ PIRU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

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**[ For Friday,8th July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1609/2022 B/O	IMMANUEL RAMENGMAWIA <b>Versus</b> THE STATE OF ASSAM	MR S S TALUKDAR	PP, ASSAM
2	Bail Appln./1628/2022 B/O	GAURANGA PRATIM BORA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	PP, ASSAM
3	Bail Appln./1629/2022 B/O	KUSHAL DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. P DUTTA MR. N DEURY	PP, ASSAM
4	Bail Appln./1631/2022 B/O	HABIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS N SULTANA	PP, ASSAM
5	Bail Appln./1632/2022 B/O	SMT. USHALATA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	Bail Appln./1634/2022 B/O	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
7	Bail Appln./1639/2022 B/O	DADUL ALI <b>Versus</b> THE STATE OF ASSAM	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
8	Bail Appln./1640/2022 B/O	SAHANUR ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
9	Bail Appln./1643/2022 B/O	SAMIR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
10	Bail Appln./1646/2022 B/O	GAJEN CH. NATH <b>Versus</b> THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
<b>MOTION</b>				
11	CrI.Rev.P./307/2022 B/O	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
12	CrI.Rev.P./351/2022 B/O	JAGADISH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P ADHIKARI G UDDIN MR A K AZAD	PP, ASSAM
13	CrI.Rev.P./356/2022 B/O	MOJAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM

14	Crl.Pet./644/2022 B/O	GANGA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
15	Crl.Pet./647/2022 B/O	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
16	Crl.Pet./662/2022 B/O	SADHANA SARAF @ SADHANA @ SADHNA DEORA AND 2 ORS. <b>Versus</b> DHIRAJ DEORA AND ANR.	MR. S K JAIN MRS B JAIN	PP, ASSAM
17	Crl.Pet./663/2022 B/O	MUKLECHUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
18	Crl.Pet./665/2022 B/O	MD. ABUL KALAM @ ABUL KALAM @ ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
19	Crl.Pet./666/2022 B/O	BIDYADHAR BORAH <b>Versus</b> GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
20	Crl.Pet./667/2022 B/O	IMRAN KHAN @ MD. IMRAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS	PP, ASSAM
21	Crl.Pet./668/2022 B/O	BIDYADHAR BORAH <b>Versus</b> GHANSHYAM AGARWAL	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
22	AB/1867/2022 B/O	SAIFUL ISLAM SK <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
23	AB/1870/2022 B/O	NURUZ ZAMAN BAKSHI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
24	AB/1873/2022 B/O	CHANUWAR ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
25	AB/1879/2022 B/O	FAJLU MIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
26	AB/1891/2022 B/O	MD. TAIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
27	AB/1896/2022 B/O	SATTAR ALI AKAND AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A ISLAM	PP, ASSAM
28	AB/1903/2022 B/O	SAMEER CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS N SULTANA	PP, ASSAM
29	AB/1904/2022 B/O	BURHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
30	AB/1905/2022 B/O	TARANGA KISHOR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
31	AB/1908/2022 B/O	MOZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI MR. R ISLAM	PP, ASSAM
32	AB/1910/2022 B/O	SYED TAJNUR ALI @ TAJUL @ TAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

33	AB/1911/2022 B/O	RAJIB BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
34	AB/1915/2022 B/O	MD. ROFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
35	AB/1916/2022 B/O	MUZAMMIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
36	AB/1918/2022 B/O	HABIB BADRUZZAMAN KHAN @ HABIB B KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA M S HUSSAIN	PP, ASSAM
37	AB/1919/2022 B/O	BIJU THAPA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
38	AB/1925/2022 B/O	KRIPAMOY SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
39	AB/1928/2022 B/O	MD. SHABIR KHAN <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
40	AB/1934/2022 B/O	DURLOV BORO <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**BAIL HEARING (BA)**

41	Bail Appln./1009/2022 FIXED, B/O	LILA MADHAB SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. A CHAUDHURY MR. P K DAS MR. J SAIKIA MS. S KAKATI MR. D BORA MR. N MAHAJAN	MRS S GOSWAMI (FOR INFORMANT) MR. R GUPTA (FOR INFORMANT) PP, ASSAM
42	Bail Appln./1486/2022 B/O	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. B MAHANTA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
43	Bail Appln./1511/2022 FIXED, B/O	JUNMONI RABHA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	Bail Appln./1544/2022 FIXED	SUBHAM DUTTA <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN	PP, ASSAM
45	Bail Appln./1601/2022 FIXED, B/O	KHIRA @ KHIR PRADHAN <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

**BAIL HEARING**

46	AB/3624/2021 B/O	SAHEB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
47	AB/989/2022 FIXED, B/O	INTAJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
48	AB/994/2022 B/O	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

49	AB/1009/2022 B/O	MD. UBAIDUR RAHMAN @ WAIDUR RAHMAN QUSEMI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. A AWAL MR. N AHMED MR R A AHMED MR Z RAHMAN MR S H MAHMUD MR S ISLAM	PP, ASSAM
50	AB/1541/2022 WITH BA/963/2022 (D/O)	JAHAN UDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
51	AB/1570/2022 FIXED	RAHUL ALOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
52	AB/1627/2022 B/O	PABITRA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
53	AB/1812/2022 FIXED, B/O, WITH SCANNED COPY OF CASE DIARY	SUNMONI @ SONMONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR N AHMED	PP, ASSAM

**ORDERS**

54	I.A.(CrI.)/340/2022 B/O <b>in</b> I.A.(CrI.)/286/2022 <b>WITH</b> I.A.(CrI.)/286/2022	PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK	MR. M SARANIA MS N RAI	
		PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK	MR. M SARANIA MS N RAI MS N N SHARMA MR. A SARANIA	
55	<b>WITH</b> CrI.Rev.P./4434/2022 (Filing Number)	PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK (F)	MR. M SARANIA	
56	I.A.(CrI.)/341/2022 B/O <b>in</b> CrI.Rev.P./335/2022 <b>WITH</b> CrI.Rev.P./335/2022	ACHYUT DEKA AND ANR <b>Versus</b> SMTI MITALI DEKA AND ANR	MR. S PAUL	PP, ASSAM
		ACHYUT DEKA AND ANR <b>Versus</b> SMTI MITALI DEKA AND ANR	MR. R ALI R L CHUTIA MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022



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**[ For Friday,8th July 2022]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1603/2022 B/O	MD. RIYAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
2	Bail Appln./1624/2022 B/O	MD. JAKIRUL HOQUE @ JACKY <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
3	Bail Appln./1633/2022 B/O	MD. RITUL ALI <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
4	Bail Appln./1637/2022 B/O	MD. INAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN T BORA	PP, ASSAM
5	Bail Appln./1644/2022 B/O	RIMPA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
6	Bail Appln./1645/2022 B/O	MRS. ASHIYA BEGUM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
7	Bail Appln./1647/2022 B/O	MD YAKUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
<b>MOTION</b>				
8	Tr.P.(C)./71/2022 B/O	MRS. RANU KAKOTI <b>Versus</b> SYMON CHAWHAN	MR. A DUTTA	
9	Crl.Rev.P./344/2022 B/O	DR. AYUB ALI <b>Versus</b> SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	
10	Crl.Rev.P./354/2022 B/O	SULTAN ALI AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
11	Crl.Rev.P./357/2022 B/O	KAMALA SUTRADHAR <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
12	Crl.Pet./624/2022 FIXED	RAJ KUMAR KHAKHOLIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. P K PODDAR	PP, ASSAM
13	Crl.Pet./646/2022 B/O	NUR HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM
14	Crl.Pet./660/2022 B/O	M/S PRIYANKA ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	PP, ASSAM

15	CrI.Pet./661/2022 B/O	ALMASH ALI @ MD. ALAMASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
16	AB/1846/2022 B/O	RAM CHANDRA BORAH @ LOW BORAH <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MS B DUTTA	PP, ASSAM
17	AB/1861/2022 B/O	ABDULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
18	AB/1874/2022 B/O	RAJENDRA NAIK <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MR. A H MONDAL	PP, ASSAM
19	AB/1876/2022 B/O	SANJAY KUMAR BAJAJ AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
20	AB/1877/2022 B/O	SANJAY KUMAR BAJAJ AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
21	AB/1901/2022 B/O	JAHIDUL ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
22	AB/1902/2022 B/O	AMIRUL ISLAM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
23	AB/1913/2022 B/O	DEEPIYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR N K DEKA	PP, ASSAM
24	AB/1917/2022 B/O	SHIRAJUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
25	AB/1922/2022 B/O	MD. RIAJUL HOQUE @ RAJU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
26	AB/1923/2022 B/O	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
27	AB/1927/2022 B/O	BIMAL KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	AB/1929/2022 B/O	RAJU TIRKY <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR. P TELI	PP, ASSAM
29	AB/1930/2022 B/O	MD. ABDUL MANNAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
30	AB/1931/2022 B/O	RAJESH SINGH @ RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. S ROY	PP, ASSAM
31	AB/1932/2022 B/O	MAMUCHA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M ALI	PP, ASSAM
32	AB/1933/2022 B/O	SAM GEORGE <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	AB/1935/2022 B/O	GULBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
34	AB/1936/2022 B/O	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM

35	WP(C)/4392/2022 B/O	MD KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MR. S R GOGOI	SC, CO OP GA, ASSAM
36	WP(C)/4583/2022 B/O	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
37	WP(C)/4584/2022 B/O	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
38	WP(C)/4585/2022 B/O	KHIROD DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.
39	WP(C)/4586/2022 B/O	MD. JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HIGHER EDU GA, ASSAM
40	WP(C)/4587/2022 B/O	RUHUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM
41	WP(C)/4588/2022 B/O	NRIPEN MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
42	WP(C)/4589/2022 CAVT. NO.07692/022, B/O	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 22 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	DR. B AHMED (FOR CAVEATOR) SC, CO OP GA, ASSAM MR. N HAQUE (FOR CAVEATOR) MR. A K AZAD (FOR CAVEATOR)

**BAIL HEARING (BA)**

43	Bail Appln./1288/2022 FIXED	SAJAN SHAH@ SAJAN SAH <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
44	Bail Appln./1372/2022 FIXED	RAKIB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
45	Bail Appln./1422/2022 FIXED	MD MOFIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
46	Bail Appln./1425/2022 FIXED	BUDDI MONDAL @ BUDHI MONDAL @ MUDDHA MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
47	Bail Appln./1460/2022 B/O	SATYA RAM KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR. D J DAS MR D KALITA N GAUTAM	PP, ASSAM
48	Bail Appln./1477/2022 B/O	AMAR FARUK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. A K DAS MR. A H MONDAL	PP, ASSAM
49	Bail Appln./1570/2022 FIXED	SORHAB ALI <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
50	Bail Appln./1571/2022 FIXED	SHAFIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MR. S K ROY	PP, ASSAM



**BAIL HEARING**

51	AB/1454/2022 FIXED	BUDDIMAN KARKI CHETRI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI PP, ASSAM
52	AB/1485/2022 FIXED	MD. ABDUS SHUKUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
53	AB/1676/2022	RAGHAV KHAKHOLIA @ RAGHAB KUMAR KHAKHOLIA <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
<b>WITH</b>				
54	AB/1638/2022	RAJ KUMAR KHAKHOLIA <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM

**ORDERS**

55	WP(C)/3528/2022 BY SLIP	PANKAJ LOCHAN BAISHYA AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
<b>WITH</b>				
56	WP(C)/3989/2022	TARINI DEKA AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022